

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

119. I.A. 3528/2022  
M.A. 2346/2019  
M.A. 1959/2019  
M.A. 1860/2019  
M.A. 814/2018  
M.A. 542/2017  
IN  
C.P.(IB)-896(MB)/2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **07.11.2023**

NAME OF THE PARTIES: Sayali S Rane

V/s.

Citrus Check Inns Ltd.

SECTION 9 OF IBC, 2016

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**ORDER**

**(Hearing Through: VC and Physical (Hybrid) Mode)**

None appeared on either side.

List this matter on **08.01.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)

Vitthal

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)